

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 303

(IB)-266(ND)2019

IA/3468/2020, IA/1273/2020 & IA/3533/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 09.10.2020

CORAM:


**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Abhishek Anand, Mr. Mohak Sharma, Counsel for the RP
Mr. Aditya Nayyar, Counsel for CoC
Mr. Abhay Pratap Singh and Mr. Aanyan Sadanand, Counsel for
Sahakari Awar Ltd.
Mr. Nipun Gautam & Sanjay Gupta, Erstwhile IRP

ORDER

Due to paucity of time, renotify this case on 14th October, 2020.


(T.S. Singh)
Court Officer